

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1345  
ANSWERED ON:13.08.2013  
OBJECTIONABLE SPEECHES  
Agarwal Shri Jai Prakash

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of using objectionable speeches and expressions, under the guise of Article 19 (1)
- (a) of the Constitution;
- (b) if so, the details of such cases reported during the last three years and the current year; and
- (c) the punitive measures taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): As per information made available by Intelligence Agency provocative speeches were made by Akaruddin Owaisi and Pravin Togadia. The details of cases registered against them is at annexure.